अगर उसको बंद नहीं कर रहे हैं तो इस लिस्ट में उसका जिक्र क्यों नहीं है? जमीन एक्वायर कर ली है, जमीन आपने ले ली है।

- श्री सुशील कुमार शिन्देः जिस बारे में थोड़ा सा काम हो गया है, उस प्रोजेक्ट का नहीं बताया है। जो प्रोजेक्ट्स हमने ले लिए हैं, उसमें तुरंत जो करना चाहिए, वे प्रोजेक्ट्स हम कर रहे हैं। उसके लिए नहीं बताया गया है।
- श्री यशवंत सिन्हाः आप उसकी तरफ पूरा ध्यान देकर उसको जल्दी पूरा कराएंगे या नहीं कराएंगे? क्योंकि वह हमारी सरकार में आया, इसलिए आप उस पर ध्यान नहीं दे रहे हैं, यह उचित बात नहीं है।
- श्री सुशील कुमार शिन्देः मुझे पता था, इसीलिए मैंने कहा कि वहां फाउंडेशन स्टोन रखा गया था। इतना ही नहीं, वह तो कर ही देंगे, नवीनगर में भी कर देंगे। मैं खुद नवीनगर के लिए मॉनिटर कर रहा हूं। बिहार में पॉवर में...(व्यवधान)...
- श्री यशवंत सिन्हाः मैं, झारखंड का प्रतिनिधि, इस सदन में हूं। सुबोध कान्त जी भी बैठे हैं, झारखंड से, वे मंत्री हैं। आप झारखंड के साथ सौतेला व्यवहार कर रहे हैं।

Private investment in education

- *103. SHRI A. VIJAYARAGHAVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether there is any proposal from any source, including the Planning Commission, to set up a policy frame-work for facilitating private investment in education;
 - (b) if so, the details and the present status thereof;
- (c) whether there is any proposal/plan to tap sources of finance, other than the Central Government and State Government funds, to set up new institutions and to expand the existing institutions in education, especially higher education;
 - (d) if so, the details thereof; and
- (e) the number of universities, Central Universities, deemed institutions as on date, State-wise and category-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (e) A Statement is laid on the Table of the House.

Statement

(a) to (d) The approach paper on the Eleventh Five Year Plan States that "the role of the private sector in providing high quality education also needs to be recognized and a suitably facilitative environment created to allow such institutions to support our objectives of expanding higher education." The Eleventh Five Year Plan is yet to be finalized.

The National Knowledge Commission (NKC) in its "Note on Higher Education" has observed that "... private investment in university education, where more than 70 per cent students study, is almost negligible. It is essential to stimulate private investment in higher education as a means of extending educational opportunities."

The NKC recommendations are in the public domain for wider national debate, and are yet to be accepted by the Central Government.

However, according to the present policy, while participation of not – for – profit Societies, Charitable Trusts and Non-Governmental Organizations in the field of education is permissible, there can be no commercialisation of education, as pronounced by several judgments of the Supreme Court of India.

(e) The information is given in the Statement.

Statement

State-wise number of recognized State Universities/Private Universities/
Central Universities/and Deemed to be Universities in the country
(as on 16.8.2007).

Name of the State/Union Territory	No. of State Universities including Private Universities	No. of Central Universities	No. of Institutions, Deemed to be Universities	Total
1	2	3	4	5
Andhra Pradesh	16	3	. 5	24
Arunachal Pradesh	-	1	1 .	2.
Assam	3	2	· 1	6
Bihar	13	-	2	15
Chhattisgarh	8	-	-	8
Goa	1	-	-	1
Gujarat	18	-	3	21
Haryana	6	- .	4	10
Himachal Pradesh	4	-	1	5
Jammu and Kashmir	6	-	1	7
Jharkhand	4	-	3	7
Karnataka	16	-	9	25
Kerala	7		2	9
Madhya Pradesh	14	-	3	17
Maharashtra	19	1	21	41
Manipur	-	2		2
Meghalaya	-	1	-	1
Mizoram	-	1	-	1
Nagaland	-	1	-	1
Orissa	10	-	3	13

1	2	3	4	5
Punjab	8	-	3 .	11
Rajasthan	14	-	8	22
Sikkim	1	1	-	2
Tamil Nadu	17	-	18	35
Tripura	1	1	-	2
Uttar Pradesh	22	4	9	35
Uttaranchal	8	-	3	11
West Bengal	15	1	2	18
NCT of Delhi	1	4	11	16
Chandigarh	1	-	1	2
Pondicherry	· •	1	-	1
Total:	233	· 24	114	371

SHRI A. VIJAYARAGHAVAN: Sir, this matter is concerned with the expansion of education and more investment in education in our country. Unfortunately, the reply does not mention in detail the aspect of more investment in education. Whenever there was a discussion on the investment in education, there was a hue and cry about more private investment that was going to come in. Unfortunately, that is not coming in. In the Eleventh Plan, according to the approach papers, we need to make an investment of more than 1.31 lakh crore of rupees in education. What is your approach? Are you going to make more investment through public sector or the Government's side? Are you going to invest more in education, especially, the higher education since 350 districts in this country do not have proper higher education facilities? What is the approach of the Government in this regard?

SHRIMATI D. PURANDESWAR!: Sir, our commitment has always been to strengthen the higher education. With reference to the three hundred and odd Districts, which do not have proper higher educational facilities, I would like to say that it has been taken into consideration. Since Eleventh Plan is yet under formulation, we need to wait for it to be formalised completely. From the Government's side, we said that out of 30 new universities which would be coming up, 16 would be in such States which do not have Central University. It clearly speaks about our commitment towards it. Even in the answer to the question raised by the hon. Member, we have already said that the investment in education can be there if the societies, charitable trusts, non-profit organisations come forward. Definitely, there have been various judgements given by the hon. Supreme Court, which also emphasise that education cannot and should not be commercialised.

SHRIA. VIJAYARAGHAVAN: Sir, in the last part of the reply, the hon. Minister has clearly mentioned that various Supreme Court judgements are against commercialisation of education, that is, making money or profit through education. Unfortunately, this situation is quite different; it is vice-versa. Here, it has been totally commercialised, and, during the last four-five years, it has been

commercialised to a greater extent. In such a situation, we are facing serious problems. Sir, at the time of 93rd amendment, which was passed by this august House, the Government-ensured that new provisions would not be misused for privatisation or commercialisation. Similarly, with regard to the differential fee structure, which is prevalent in this country, I would like to say that the private colleges are charging even Rs. 3,30,000 as fee.

MR. CHAIRMAN: Question please.

SHRI A. VIJAYARAGHAVAN: Sir, in such a situation, the Government has to come out with a comprehensive legislation. There are so many court verdicts that are contrary, and, the more talented and meritorious students are being kept out of the educational system. Will the Government come out with a comprehensive legislation in order to ensure that the poor students, meritorious students in this country get education? That is my question.

SHRIMATI D. PURANDESWARI: Sir, UGC is the...(Interruptions)...

SHRI A. VIJAYARAGHAVAN: Not the UGC...(Interruptions)...The Government has to...(Interruptions)...

MR. CHAIRMAN: Let the question be answered. ...(Interruptions)...

SHRIMATI D. PURANDESWARI: Sir, the UGC is the competent body that can actually give regulations pertaining to the education. ...(Interruptions)...

SHRI A. VIJAYARAGHAVAN: Sir, it is not the UGC..(Interruptions)... In this august House, there was an assurance. ...(Interruptions)...

MR. CHAIRMAN: Please, please. ...(Interruptions)... Let the question be answered. ...(Interruptions)...

SHRI'A. VIJAYARAGHAVAN: Sir, the Government has to ensure that the education. ...(Interruptions)... No profit-making...(Interruptions)... A comprehensive legislation is...(Interruptions)...

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Uniform education system

†*104. SHRI SHATRUGHAN SINHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government agree with Bihar Government's scheme to implement a uniform education system;
- (b) if so, whether Government intend to provide necessary funds to the State Government for implementing the said scheme:

TOriginal notice of the question was received in Hindi.